

**HIGH COURT OF SIKKIM**

Record of proceedings

**CRP No. 02 of 2022**

CHIRAN RIZAL

.... PETITIONER

VERSUS

DINESH PRASAD & ORS.

.... RESPONDENTS

Date: 04.08.2022

CORAM

**HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.**

For Petitioner : Mr. S. S. Hamal, Advocate.  
Mr. Anirudh Gupta, Advocate.  
Mr. Madan Kumar Sundas, Advocate.

For Respondent : Mr. S.K. Chettri, Government Advocate.  
Nos.3 & 4.

.....

Mr. S.S. Hamal, learned counsel for the petitioner desires to withdraw CRP No 02 of 2022 on instructions from his client. He is permitted to do so. The CRP No. 02 of 2022 stands disposed as withdrawn.

**Judge**